

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA**

STARRED QUESTION NO. 413

To be answered Monday, July 22, 2019/ Ashadha 31, 1941 (Saka)

“Funds Allocated under CSS”

***413. DR. UMESH G. JADHAV:**

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds transferred to Karnataka under different Centrally Sponsored Schemes (CSS) during the last three years and the current year, head and department-wise;
- (b) whether the Union Government has received any representation from the Government of Karnataka for more fund allocations to the State for various development works and if so, the details thereof; and
- (c) whether the Union Government has taken steps to grant more funds to Karnataka for taking up developmental activities and if so, the details thereof?

ANSWER

**THE MINISTER OF FINANCE
(SMT NIRMALA SITHARAMAN)**

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. *413 REGARDING “FUNDS ALLOCATED UNDER CSS” RAISED BY. DR.UMESH G.JADHAV, MP, LOK SABHA FOR ANSWER ON 22.07.2019

(a) to (c): Fund transfers from the Central Government to the State Governments are made under Centrally Sponsored Schemes (CSSs), Finance Commission Transfers and Other Transfers such as National Disaster Response Fund (NDRF), Additional Central Assistance (ACA) for Externally Aided Projects (both grants and loans), etc. Apart from these, the devolution of central pool of divisible taxes to States are made as per the recommendations of the 14th Finance Commission. The Central Government also implements various developmental programmes and projects through Central Sector Schemes 100% funded by it for the social and infrastructural development in States/UTs. The details of such allocation/transfer of funds made in the last three years are as under:

(Rs. in Crore)

S. No.	Category	2016-17 (Actual)	2017-18 (Actual)	2018-19 (RE)	2019-20 (BE)
1.	CSS	241296	285448	304849	331610
2.	Finance Commission Transfers	95550	92244	106129	120466
3.	Other Transfers	54650	80567	96827	145054
4.	Total Transfers in Expenditure Budget (1+2+3)	391496	458259	507805	597130
5.	State's Share in divisible pool of taxes	608000	673005	761454	809133
6.	Central Sector Schemes	589471	587785	736796	870794

2. As per information available for funds transferred to Karnataka under CSS (PFMS information), Total Transfers in Expenditure Budget and funds transferred for Karnataka's Share in divisible pool of taxes as on 16.07.2019 are as under:

(Rs. in Crore)

S. No	Category	2016-17 (Actual)	2017-18 (Actual)	2018-19 (RE)	2019-20
1.	CSS Releases made	8858	12165	11019	4033
2.	Finance Commission Transfers (A+B)	2774	2708	3374	1955
A	State Disaster Response Fund	218	229	288	- *
B	Local Bodies Grant	2556	2479	3086	1955**
3.	Other Transfers (C+D)	4236	2881	2415	827
C	National Disaster Response Fund(NDRF)	2293	913	960	515
D	Assistance from Externally Aided Project(EAP)	1943	1968	1455	312
4.	Total Transfers in Expenditure Budget (1+2+3)	15868	17754	16808	6815
5.	Releases made to Karnataka out of its divisible pool of taxes	28760	31752	35895	7005***

*Allocation made in 2019-20(BE) is Rs. 252 crore.

**Allocation made in 2019-20(BE) is Rs. 4607 crore.

***Allocation made in 2019-20(BE) for Karnataka is Rs. 39806 crore.

3. The Finance Commission Transfers and the tax devolutions are made as per the recommendations and formula given by the 14th Finance Commission. The transfer of funds under CSSs are made as per the sharing pattern approved by the Cabinet in accordance with the recommendations made by the Report of the Sub-Group of Chief Ministers on Rationalization of CSSs. The Central Sector Schemes are implemented by the Central Government with 100% funding by it. All these contribute towards various developmental activities in the States.
